

(ख) घग्घर नदी की बाढ़ों को रोकने और उन्हें नियमित करने के लिए 3.21 करोड़ रुपयों की जो व्यापक योजना बनाई गई है उस पर कार्य हो रहा है।

#### **Indian Conference of Social Work**

**638. Shri Wadiwa:** Will the Minister of Social Security be pleased to state:

(a) the recommendations made by the Indian Conference of Social Work held at Bhopal, Madhya Pradesh from 10th to 13th August, 1964 regarding Scheduled Tribes, Denotified Tribes and other Backward Classes; and

(b) the reaction of Government thereto?

The Deputy Minister in the Department of Social Security (Shrimati M. Chandrasekhar): (a) The recommendations of the Seminar held at Bhopal have not yet been received; the seminar discussed the problems of the Scheduled and Denotified Tribal communities. There was no discussion on the problems of "other Backward Classes".

(b) Does not arise.

#### **Wheel Barrows for Scavengers**

**639. Shri Kajrolkar:** Will the Minister of Social Security be pleased to state:

(a) whether Government are aware of the failure of the scheme of providing wheel barrows to scavengers for weaning them away from the evil practice of carrying night-soil as head loads; and

(b) if so, the steps Government propose for the proper implementation of that scheme?

The Deputy Minister in the Ministry of Social Security (Shrimati Chandrasekhar): (a) It is not correct to say that the scheme of providing

wheel barrows to scavengers for carrying night-soil has failed. It is no doubt true that in some of the areas the scheme has not found good response from the private scavengers, i.e., those not employed by local bodies because largely of the existence of the scheme of 'Customary Rights'. The scheme has been very popular among the municipal scavengers and even among private scavengers in a large part of the country.

(b) In pursuance of the recommendations of Scavenging Conditions Enquiry Committee, the pattern of financial assistance to local bodies was further liberalised in 1961-62. The Government of India also appointed (in 1962) an Advisory Committee to advise on, and assist in, the mobilisation of efforts for abolishing the practice of carrying night-soil as head loads and for improving the living and working conditions of scavengers.

#### **Staff of Delhi Milk Scheme**

**640. Shri Prakash Vir Shastri:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of class III and class IV regular staff under various categories in the Delhi Milk Scheme who have put in more than three years' service and are still temporary; and

(b) the reasons for not confirming them?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) 296 Class III staff and 281 Class IV staff.

(b) Under the general orders of the Government, only 80 per cent of such temporary posts as have been effectively filled for over three years can be converted into permanent ones, provided the duties assigned to these posts are of a permanent nature. It is not therefore possible to confirm all the temporary staff. There is also a time lag between the sanctioning of the permanent posts in the differ-